

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

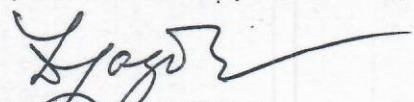
ORDER

Consequent upon the recent transfer and posting of the Judicial Officers and in partial modification of this office earlier order no. 1123-1135/Comm./Judl./N-E/KKD/Delhi/2019 dated 16.02.2019, the **Purchase Committee** of North-East District, Karkardooma Courts, Delhi, is hereby re-constituted comprising of the following Officers :-

| S.No. | Name of Judicial Officer | Designation |
|-------|--|---|
| 1. | Sh. Vidya Prakash, Spl. Judge (NDPS)/NE | Chairman |
| 2. | Sh. Vikrant Vaid, JSCC/ASCJ/GJ/NE | Member |
| 3. | Sh. Pranjal Aneja, ACJ/CCJ/ARC/NE | Member |
| 4. | Assistant Accounts Officer (NE) | Member (to assist the Purchase Committee) |

If the Chairman of the Committee is not available due to any reason, the next senior most member of the committee shall act as Chairman.


However, the correspondence with the District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.


(DEEPAK JAGOTRA)
District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 1929-1943 /Powers/Judl./N-E/KKD/Delhi/2019 Dated : 11/4/19

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Officer Incharge, General Branch (Central), Tis Hazari Courts, Delhi.
5. The A.O. (Judicial), Administration Branch, Purchase Cell, Account Branch, General Branch, Care Taking Branch of North-East District, KKD Courts, Delhi.
6. PRO/APRO, THC/KKD Courts, Delhi.
7. The Website Committee, Tis Hazari Courts (Through LAYERS)/KKD Courts, Delhi.
8. For LAYERS.
9. P.S./Reader to the undersigned.


District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.